

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \* \* \*

**NOTIFICATION**

No: 2480 of 2024 RG/LP

Dated: 04.10.2024

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice and surrendered their certificates(s) of enrollment as an Advocate, therefore the same are suspended from the date(s) shown against each:-

| S.No | Name S/Shri/Smt/  | Date of Surrender | Enrolment No.   |
|------|---|-------------------|---|
| 1    | Ms. Jyotika Thakur<br>D/O Shri Balbir Singh<br>R/O Vill. Muthlal (Alinibass) Teh.<br>Ukhral, Distt. Ramban      | 05.08.2024        | JK-718/2018<br>Dt.29.12.2018<br>(Absolute License)    |
| 2    | Ms. Arushi Shukla<br>D/O Shri Sanjeev Kumar Shukla<br>R/O 104/3, Roop Nagar, Tehsil &<br>District Jammu - 80013 | 26.09.2024        | JK-17/2022<br>Dt.21.02.2022<br>(Absolute License)     |
| 3    | Mr. Ravinder Singh<br>S/O Shri Dharn Singh<br>R/O Hochock, Village Pingloga Teh.<br>Ukhal, Distt. Ramban        | 24.09.2024        | JK-94/2017<br>Dt.28.01.2017<br>(Absolute License)     |
| 4    | Mr. Rishabh Koushal<br>S/O Shri Vinod Kumar<br>R/O Jandrah Tehsil Dansal District,<br>Jammu                     | 18.09.2024        | JK-441/17 dated<br>02.08.2017<br>(Absolute License)   |
| 5    | Mr. Amandeep Singh.<br>S/O Shri Sham Singh<br>R/O Garkhal, Tehsil Akhnoor,<br>District Jammu                    | 19.09.2024        | JK-261/2021 dated<br>02.07.2021<br>(Absolute License) |
| 6    | Ms. Jaspreet Kaur<br>D/O Shri Harvinder Singh<br>R/O Plot No.22, Bakshi Nagar,<br>Jammu                         | 18.09.2024        | JK-851/2021 dated<br>13.12.2021<br>(Absolute License) |

By Order.

  
(Shahzed Azeem)  
Registrar General

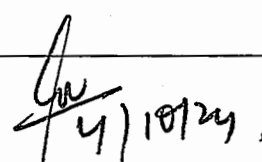
No: 44349-62/RG/LP

Dated: 04.10.2024

Copy to the: -

- 1-2. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 3-4 Principal District & Sessions Judge, Jammu/Ramban
5. Secretary, Bar Council of India, New Delhi
6. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of J&K and Ladakh High Court for information of all the concerned.
7. President J&K High Court Bar Association, Jammu.
8. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
9. S/Shri/Smt \_\_\_\_\_

..... for information.

  
Registrar General